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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 10587/2009**

**SANAT PRODUCTS LTD.**

.....Petitioner

Through: **Mr. Sudhir K. Makkar, Sr. Advocate**  
along with **Ms. Saumya Gupta,**  
**Advocate.**

versus

**UOI & ANR.**

.....Respondents

Through: **None.**

**CORAM:**

**HON'BLE MR. JUSTICE SACHIN DATTA**

**ORDER**

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**27.01.2026**

**CM APPL. 5214/2026 (under Order XXII RULE 4)& CM APPL. 5215/2026 (seeking condonation of delay for bringing LR's of R-2B on record)**

Issue notice to the respondents, as also to the proposed legal heir(s), through all permissible modes, including through the counsel, returnable on 01.04.2026.

**SACHIN DATTA, J**

**JANUARY 27, 2026/r**